

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 139
TO BE ANSWERED ON FEBRUARY 13, 2025

PROGRESS OF PRADHAN MANTRI AWAS YOJANA 2.0 IN ASSAM

NO. 139. SHRI AMARSING TISSO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of houses constructed under Pradhan Mantri Awas Yojana 2.0 in Assam, particularly in Karbi Anglong and Dima Hasao districts;**
- (b) whether there have been delays in the implementation of the scheme in these districts and if so, the reasons therefor;**
- (c) the steps taken/being taken by the Government to address the challenges such as land acquisition and connectivity in the hilly and tribal regions of these districts;**
- (d) the budget allocated and utilized for the construction of houses in Karbi Anglong and Dima Hasao districts under the said scheme during the last three years and the current year; and**
- (e) whether the Government is considering any region-specific amendments or innovations to make the scheme more effective in these districts and if so, the details thereof?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN THE LOK SABHA STARRED QUESTION NO. 139 DUE FOR ANSWER ON 13.02.2025 REGARDING “PROGRESS OF PRADHAN MANTRI AWAS YOJANA 2.0 IN ASSAM”

(a) to (e): ‘Land’ and ‘Colonization’ are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/Union Territories (UTs) by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible households across the country.

PMAY-U is a demand driven scheme and based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning & Monitoring Committee (SLSMC), these are submitted to this Ministry for sanctioning of admissible Central assistance by Central Sanctioning & Monitoring Committee (CSMC).

Based on the proposals received, a total of 1,76,643 houses have been sanctioned by the Ministry in the State of Assam, out of which 1,69,055 lakh have been grounded for construction and 1,19,743 lakh have been completed/delivered to the beneficiaries as on 03.02.2025. The details of houses sanctioned, grounded for construction and completed in Karbi Anglong and Dima Hasao districts alongwith Central assistance released and utilized during last three years and current year in these districts under PMAY-U are at Annexure.

The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc.

The scheme period has been extended upto 31.12.2025 to complete all the houses sanctioned without changing the funding pattern and implementation methodology. States/UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline.

Based on the learning from the experiences of 9 years implementation of Pradhan Mantri Awas Yojana – Urban (PMAY-U), Ministry of Housing and Urban Affairs has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

Further, in-principle approval of more than 6 lakh houses including 0.10 lakh in Assam have been provided to 29 States/UTs which have signed MoA to implement PMAY-U 2.0. The scheme guidelines provide Central assistance at enhanced rate for North-Eastern State and Hilly areas @₹2.25 lakh per unit under BLC and AHP vertical of PMAY-U 2.0. So far, no proposal has been received from the State of Assam under PMAY-U 2.0.

States/UTs have to formulate “Affordable Housing Policy” incorporating various reforms and incentives to Public/Private agencies on time bound basis to develop affordable housing ecosystem as envisaged in scheme guidelines of PMAY-U 2.0.

In order to promote innovative construction technology, a Technology & Innovation Sub-Mission (TISM) has been established under PMAY-U 2.0 to support innovative design and construction practices and projects. TISM facilitates preparation and adoption of layout designs and building plans suitable for various geo-climatic zones through coordination with various regulatory and administrative bodies for mainstreaming and up-scaling the deployment of modern construction technologies and material in place of conventional construction materials practices.

Physical and Financial Progress since inception and Central assistance released and Utilised during last three years and current year in the State of Assam along with districts of Karbi Anglong and Dima Hasao under PMAY-U

Sr. No.	Details	Assam	Karbi Anglong	Dima Hasao	
1	Constructions of Houses since Inception (Nos)	Sanctioned	1,76,643	14,522	4,052
2		Grounded for Construction	1,69,055	14,367	4,043
3		Completed/ Delivered	1,19,743	9,834	2,554
4	Details of Central Assistance since Inception (₹ in Cr.)	Sanctioned	2,674.26	217.91	60.78
5		Released	2,105.42	166.03	47.38
7		Utilised	2,061.74	155.91	45.56
6	Central assistance Released and utilised during last three years and current year (2021-25) (₹ in Cr.)	Released	1,168.14	121.11	27.37
8		Utilised	1,083.35	105.21	22.96